

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 44544/2019,25894/2020, in Petition(s) for Special Leave to Appeal (C) No(s). 19980-19981/2019

POWER GRID CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

IA No. 44544/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 25894/2020 - SUBSTITUTED SERVICE)

WITH

SLP(C) No. 19982-19983/2019 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 40925/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

40927/2019

IA No. 40927/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 16-09-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ashwarya Sinha, AOR
Ms. Priyanka Sinha, Adv.
Mr. Aditya Malhotra, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service, none appears on behalf of respondent nos. 1 to 4.

Hence, the matters shall be processed for listing before the Hon'ble Court under the rules.

S.P.S. LALER
Registrar

pm